

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).234/2020

RAJUBALA DAS

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With applns for clarification/direction)

Date : 27-08-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For the Parties

Mr. Colin Gonsalves, Sr. Adv.
Mr. Mohit Chaudhary, Adv.
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Ms. Garima sharma, Adv.
Ms. Mahima Ahuja, Adv.
Mr. Paras Mithal, Adv.
Mr. Parveen Kumar, Adv.
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Mr. Tushar Mehta, Ld. SG
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Ms. Swati Ghildiyal, Adv
Ms. Kanu Aggarwal, Adv
Mr. Balaji Srinivasan, Adv
Mr. BV Balaram Das, AOR

Mr. Nalin Kohli, Sr. AAG
Mr. Shuvodeep Roy, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on Wednesday i.e. 01.09.2021.

(NIRMALA NEGI)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER

